

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP NO. 02 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 5th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M. P. Biomass Energy Developers Association & Ors. Petitioner(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Petitioner(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anushree Bardhan
Ms. Swapna Seshadri
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1
Mr. Purushanindra Kaurav, Sr. Adv.
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. Varun M.
Mr. Aditaya Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**